

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23.12.2020 at 2.30 P.M
THROUGH VIDEO CONFERENCING**

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/230/2020 IN MA/694/2019
PETITION NUMBER : CP/64/IB/2018
NAME OF THE APPLICANT : The Assistant Provident Fund Commissioner &
Recovery Officer, Employee Provident Fund
Organisation
NAME OF THE RESPONDENT : Ms.Satya Devi Alamuri, (Liquidator)
M/s. G B Engineering Enterprises Pvt Ltd
UNDER SECTION : 60(5) of IBC 2016

ORDER

Due to paucity of time, this matter is adjourned to **12.01.2021.**


(K.NATARAJAN)
(Deputy Registrar)

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